	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066			
	FR	OM 09.09.2019 To 13.09	0.2019	
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	
		FINAL ORDER		
,		Nill		
		MISC ORDER		
		Nill		
				Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use. Prepared by: Amit(LDC)